COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOs. 131, 132 & 829 OF 2017 IN DFR NO. 254 OF 2017

Dated: 5th December, 2017

In the matter of:

Maharashtra Aquaculture Farmers Association ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

This matter could not be taken up due to administrative reasons.

List the matter on <u>10.1.2018.</u>

COURT MASTER